

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 962
TO BE ANSWERED ON 24TH JULY, 2018

SAVING-CUM-RELIEF SCHEME FOR FISHERMEN

962. SHRI VIKRAM USENDI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of the funds released by the Government for the fishermen in various States including Chhattisgarh under the Savings-cum-Relief scheme during the last three years;
- (b) whether the Government has increased the Central share in the said scheme and if so, the details thereof;
- (c) whether any amount is due to be given by the Government to the State Government of Chhattisgarh under the Savings-cum-Relief scheme during the said period;
- (d) if so, the details thereof; and
- (e) whether the Government has taken any measures to release the amount in a time-bound manner and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SMT. KRISHNA RAJ)

- (a) : The details of central funds released under the Saving-cum-Relief scheme to various State Governments/Union Territories including Chhattisgarh during the last three years is furnished at Annexure-I.
- (b): Yes, The central assistance for Saving-cum-Relief under the Central Plan Scheme on 'Blue Revolution: Integrated Development and Management of Fisheries' has been enhanced from Rs.900/- to Rs.1500/-per fisher per month, with effect from the financial year 2016-17.
- (c) and (d): No, No amount is due from Government of India to Government of Chhattisgarh under the Saving-cum-Relief scheme during the period of 2015-16 to 2017-18.
- (e): Central funds under the Scheme are released to the State Governments depending on the timely receipt of viable proposals, in accordance to the provisions of the Scheme and keeping in view the availability of budgetary allocation.

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 962 due for answer on 24th July, 2018 put in by Shri Vikram Usendi, M.P (LS) regarding Saving-cum-Relief Scheme for Fishermen-Details of State-wise central funds released.

(Rs. in Lakh)

| S.No. | Name of the State/Union Territory | Financial year | | |
|-------|-----------------------------------|----------------|---------------|----------------|
| | | 2015-16 | 2016-17 | 2017-18 |
| 1. | Bihar | 90.00 | Nil | Nil |
| 2. | Chhattisgarh | 72.00 | 100.00 | 100.00 |
| 3. | Goa | 45.82 | 48.74 | Nil |
| 4. | Himachal Pradesh | 27.85 | 81.47 | 61.60* |
| 5. | Karnataka | 390.45 | Nil | 462.23 |
| 6. | Kerala | 1182.34 | Nil | Nil |
| 7. | Madhya Pradesh | 122.60 | 100.00 | 135.00 |
| 8. | Maharashtra | Nil | 30.00 | Nil |
| 9. | Mizoram | Nil | Nil | Nil |
| 10. | Nagaland | Nil | Nil | Nil |
| 11. | Odisha | 200.35 | Nil | 198.17 |
| 12. | Puducherry | 332.29 | 361.00 | 150.00 |
| 13. | Rajasthan | 6.13 | 6.12 | Nil |
| 14. | Tamil Nadu | 647.07 | Nil | Nil |
| 15. | Telangana | 9.69 | Nil | Nil |
| 16. | Tripura | Nil | Nil | 14.39 |
| | Total | 3126.59 | 727.33 | 1121.39 |

*Fund release during 2018-19 for the proposal of 2017-18.
